THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) The cultivation of Kesari Dal has been banned by the Governments of Assam and Uttar Pradesh.

- (c) and (d) The Academy of Nutrition Improvement, Nagpur (ANI) has reported that consumption of Kesari Dal is not harmful. However this view point has not been supported by the Ministry of Health and Family Welfare.
- (e) Department of Agriculture and Cooperation has requested Industrial Toxicological Research Centre (ITRC), Lucknow to examine the findings of ANI and National Institution of Nutrition, Hyderabad is also reportedly investigating the matter. Government will take appropriate measures as suggested by these national scientific institutes.

A/C Chair Car in Rajdhani Expresses

2982. DR. KRUPASINDHU BHOI:
SHRI HARADHAN ROY:
DR. RAMESH CHAND
TOMAR:
DR. SUDHIR RAY:
SHRI BRIJ BHUSHAN
SHARAN SINGH:
SHRMATI BHAVNA
CHIKHALIA:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have decided to convert the air conditioned chair cars of Rajdhani Express trains into 3-tier air conditioned sleeper coaches and

also to introduce such coaches in other long distance trains; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) and (b) A prototype of A.C. 3-tier coach having 67 berths has been manufactured and deployed on 2305/2306 New Delhi-Patna-Howrah Rajdhani Express w.e.f. 12.12.1993. Such coaches will be introduced in other trains if found successful in the trials.

Price of Jawar

2983. SHRI RAM KAPSE: Will the Minister of FOOD be pleased to state:

- (a) whether the Government of Maharashtra has represented to the Ministry of Union Agriculture to share the burden of the State Government which had to suffer a loss of Rs. 60 crores in the procurement of Jawar on account of fall in support price fixed by the Centre; and
- (b) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) As per the information furnished by the Ministry of Agriculture, they have not received any such representation from the Government of Maharashtra.

(b) Does not arise.

Foreign Aided Agricultural Projects

2984. SHRI HARISINH CHAVDA: Will the Minister of AGRICULTURE be pleased to state: